

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-52/2006/2900/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R. Lal,  
Member, MACT,  
Nagaon.

Dated Guwahati, the <sup>05<sup>th</sup></sup> March, 2023.

Sub:- **Station leave.**

Ref:- Letter No. MACT/N/778 dated 31.03.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission from the evening of 31.03.2023 till the morning of 03.04.2023 and permission to attend the "Sensitization Programme on application of Information & Communication Technology (ICT) in Indian Judiciary"**.

Yours faithfully,

*Sdf*  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-52/2006/2901-2902/A, dated 05/04/23.**

Copy to:

1. The District and Sessions Judge, Nagaon .
- ✓ 2. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**  
*R*